

[श्री हुकम देव नारायण यादव]

हूँ लेकिन इस रूल को पढ़ता हूँ तो इस रूल से तो आप को पूरा अधिकार प्राप्त है ? फिर दूसरे रूल का प्रश्न ही नहीं उठता है । वित्तीय कार्य को समय पर पूरा करने के लिए आप सभी शक्तियों का प्रयोग कर सकते हैं ।

SHRI B. SHANKARANAND (Chik-
kodi): Sir, you look at the Order Paper for today. Item 16 refers to the introduction of the Appropriation Bill. It has been introduced. Now, what is the business before the House about which you are suspending the rule? Rule 218(2) says:

"At any time after the introduction in the House of an Appropriation Bill, the Speaker may allot a day or days, jointly or severally, for the completion of all or any of the stages involved in the passage of the Bill by the House, and when such allotment has been made, the Speaker shall, at 17.00 hours on the allotted day or the last of the allotted days, as the case may be, forthwith put every question necessary to dispose of all the outstanding matters in connection with the stage or stages for which the day or days have been allotted."

Now, what happens if you suspend this? Can the Appropriation Bill come up again? You read the rest of the sub-rules, sub-rules 3, 4, 5 and 6 which follow sub-rule 2. If at this stage this House is going to suspend the rule, I do not know what will happen to the Appropriation Bill. Can you bring it again before the House, because you have to pass it? I think the Minister has chosen the wrong time for asking the House for leave to suspend the rule.

SHRI VASANT SATHE (Akola): This is only misappropriation.

SHRI H. M. PATEL: It has not taken place yet.

MR. SPEAKER: What is the difficulty? Will there be any practical

difficulty if we take up the Bill tomorrow?

SHRI H. M. PATEL: No.

MR. SPEAKER: Then, suspension is not necessary.

SHRI H. M. PATEL: I am quite willing.

MR. SPEAKER: Then, we can have it tomorrow. Suspension is not necessary at all. I have fixed tomorrow as the date.

BUSINESS ADVISORY COMMITTEE SIXTEENTH REPORT.

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR**
(**SHRI RAVINDRA VARMA**): I beg to present the Sixteenth Report of the Business Advisory Committee.

18.28 hrs.

[**SHRIMATI PARVATHI KRISHNAN** in
the Chair]

HALF HOUR DISCUSSION

PRICE HIKE ON TYRES.

SHRI K. P. UNNIKRISHNAN (Badagara): The discussion that I am raising today is of great relevance and is illustrative of this Government's double-faced economic policies. Nothing illustrates it more than the price hike on automobile tyres announced by the tyre manufacturing companies last month.

This morning we have been given the blueprint of the Janata Party to end what they call industrial feudalism. I must say I welcome it. On the surface it is a good document, but they have also been saying something more for the last one year or so. Particularly my friend the hon. Minister for Industry, comrade George Fernandes, has said that he is opposed to multi-nationals, that he is opposed to monopolies and is very